

(TO BE SUBSTITUTED WITH SAME NUMBER AND DATE)

GOVERNMENT OF PUNJAB  
DEPARTMENT OF LABOUR  
(LABOUR BRANCH)

Notification  
The 9<sup>th</sup> October, 2024

No. Labour-LabOPSCA/1/2024-2L/497 Whereas the General Elections of Gram Panchayats 2024 for which poll shall be held in the State, as per letter No. SEC-PE-SA-2024/6149 dated 06-10-2024 of State Election Commission, Punjab and whereas, it is considered necessary to provide opportunity to those workers who are working in registered shops and establishments in the State of Punjab and are enrolled as voter in any of the Gram Panchayat in the state of Punjab, to exercise their franchise.

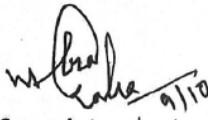
Now, therefore in exercise the power conferred by sub-section 1 of Section 10 of the Shops and Commercial Establishment Act, 1958 and all other powers enabling him in this behalf, Governor of Punjab is pleased to exempt those workers who are working in the registered shops and establishments situated in the State of Punjab and are enrolled as voter in any of the Gram Panchayat in the state of Punjab, from the operations of provisions of sub-section 1 of Section 10 of the said act on the date of poll i.e. 15th October, 2024 (Tuesday).

Manvesh Singh Sidhu, IAS  
Secretary to Government of Punjab,  
Department of Labour

Endst. No. Labour-LabOPSCA/1/2024-2L/498

Dated, Chandigarh, the 9/X/2024

A copy is forwarded to the Controller, Printing and Stationery Department, Punjab, SAS Nagar for publication of the notification in the Punjab Government (Extraordinary) Gazette and 20 printed copies of the notification may please be supplied to this Department immediately.

  
9/10  
Superintendent

Endst. No. Labour-LabOPSCA/1/2024-2L/499-504

Dated, Chandigarh, the 9/X/2024

A copy is forwarded to the following for information and necessary action.

1. Labour Commissioner, Punjab.
2. State Election Commission, Punjab.
3. Chief Electoral Officer, Punjab, Chandigarh
4. All the Deputy Commissioners in the State of Punjab.
5. All ALC/LCO in the State of Punjab.
6. Government of Punjab, Department of Personnel (Personnel Policies-3), Chandigarh.

  
9/10  
Superintendent